POST OFFER ADVERTISEMENT

RAJKUMAR FORGE LIMITED

CIN: L28910PN1990PLC056985
Registered office: 1st Floor, 18, Shivaji Co-op Housing Society Ltd, Off Senapati Bapat Road, Pune, Maharashtra - 411016, India
Tel: 020-2563 9050/51/52; Fax: 020-2563 9049; E-mail: info@rkforge.in and Website: www.rkforging.com

Open Offer for acquisition of fully paid up equity shares of ₹ 10/- each from equity shareholders of Rajkumar Forge Limited (hereinafter referred to as 'RFL' or 'Target Company') by Western India Forgings Private Limited, Krishankumar Jindal and Arun Jindal (hereinafter referred to as "Acquirers"). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') in connection with the Offer made by the Acquirers in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (DPS) with respect to the aforementioned Offer was made on May 25, 2016 in The Financial Express (English - All Edition), Jansatta (Hindi-All Edition), Mumbai Lakshadeep (Marathi-Mumbai Edition) and Loksatta (Marathi-Pune Edition).

1. Name of the Target Company : Rajkumar Forge Limited
2. Name of the Acquirers : Western India Forgings Private Limited, Krishankumar Jindal And Arun Jindal
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer Details
   a) Date of Opening of the Tendering Period : July 25, 2016
   b) Date of Closure of the Tendering Period : August 05, 2016
6. Last Date of Payment of Consideration : August 23, 2016
7. Details of Acquisition:

<table>
<tr><th>Sr. No.</th><th>Particulars</th><th colspan="2">Proposed in the Offer Document</th><th colspan="2">Actuals</th></tr>
<tr><td>7.1</td><td>Offer Price (in ₹)</td><td colspan="2">32.00</td><td colspan="2">32.00</td></tr>
<tr><td>7.2</td><td>Aggregate number of shares tendered</td><td colspan="2">28,44,244</td><td colspan="2">7,05,969</td></tr>
<tr><td>7.3</td><td>Aggregate number of shares accepted</td><td colspan="2">28,44,244</td><td colspan="2">7,02,469</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)</td><td colspan="2">9,10,15,808</td><td colspan="2">2,24,79,008</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirers before Agreement/Public Announcement Number
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
Nil
N.A.</td><td colspan="2">
Nil
N.A.</td></tr>
<tr><td>7.6</td><td>Shares Proposed to be Acquired by way of Agreement
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
72,98,149
66.71%</td><td colspan="2">
72,98,149
66.71%</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
28,44,244
26.00%</td><td colspan="2">
7,02,469
06.42%</td></tr>
<tr><td>7.8</td><td>Shares acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">
Nil
N.A.
N.A.</td><td colspan="2">
Nil
N.A.
N.A.</td></tr>
<tr><td>7.9</td><td>Post offer shareholding of Acquirers
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">
1,01,42,393
92.71%</td><td colspan="2">
80,00,618
73.14%</td></tr>
<tr><td rowspan="3">7.10</td><td>Pre & Post offer shareholding of the Public other than Acquirers</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>• Number</td><td>36,41,251</td><td>7,97,007</td><td>36,41,251</td><td>29,38,782</td></tr>
<tr><td>• % of Fully Diluted Equity Share Capital</td><td>33.29%</td><td>7.29%</td><td>33.29%</td><td>26.86%</td></tr>
</table>

8. The Acquirers and each of its Directors accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated July 18, 2016.

Issued by Manager to the Offer on behalf of the Acquirers:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Anand Rawal
914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400 021.
Tel.: 022-2287 0443/44/45; **Fax:** 022 - 2287 0446; **E-mail:** anand@intensivefiscal.com
SEBI Registration No.: INM000011112, **CIN:** U65920MH1997PTC107272

Place : Mumbai
Date : August 25, 2016

PRESSMAN

Size: 12 (w) X 28 (h)